

[Dr. Vasant Kumar Pandit]

decision has to be in line with the Dharma-Shastri findings and should not be confused with the system of Astral calculations which has rightly or wrongly no following in general public and not backed by the astrologers, Shankaracharyas and Dharma Shastries. An early statement in Parliament on the Government's decision is very necessary on this issue.

(vii) NEED FOR REORGANISATION OF DAIRY BOARD AND CORPORATION

SHRI HARIKESH BAHADUR (Gokharpur): There have been serious disclosures over the last three years in respect of lop-sided development and implementation of Dairy Development Projects. Large-scale diversion of funds have been reported affecting seriously milk production in the country and leading to dependence on imports. There has also been large-scale imports of dairy equipment. Under Operation Flood-I, one State of Gujarat has been given Rs. 21/- crores as against about Rs. 20/- crores for four important States of U.P., Rajasthan, Haryana and Punjab put together. Despite all this, there is a complete failure of milk production only in the State of Gujarat. Under Operation Flood-II, these disparities are being further aggravated due to failure of the Government to check these activities. This calls for thorough reorganisation of Dairy Board and Dairy Corporation. This is a very important issue. Therefore, the Government should take immediate steps to improve the situation.

(viii) NEED FOR EXEMPTION IN EXCISE DUTY ON DIESEL FOR SMALL FISHING TRAWLERS OPERATING IN MAHARASHTRA, GUJARAT AND GOA

PROF. MADHU DANDEVATE (Rajapur): The fishermen from Maharashtra, Gujarat and Goa have come to Delhi to place their grievances before the Government. The Prime Minister has agreed to meet them and accept their memorandum. The fishermen

have earlier communicated their grievances to the Minister for Agriculture.

They have drawn the attention of the Government to the hardships caused to their fishing operations due to increase in the prices of diesel oil on account of excise duty. They have reminded the Government that though there was total exemption of excise duty on diesel in the case of big trawlers, equipped with marine engines of more than 150 HP capacity on the basis of Central Government notification, such exemption was not available for poor fishermen owning mechanised boats of smaller horse power. The fishermen have demanded that exemption on excise duty should be given to those poor fishermen as well and adequate subsidies should be given to them.

I request that the Government should make a statement on the legitimate demands of the fishermen.

SHRI RAVINDRA VARMA (Bombay North): Mr. Deputy-Speaker, Sir, I crave your indulgence to make a submission about this matter which is raised under rule 377. Government generally takes considerable time to make its response.

MR. DEPUTY-SPEAKER: No. You write to the Government and convey it to them.

SHRI RAVINDRA VARMA: But since this is a matter of urgent importance which affects the life, work and incomes of poor fishermen, your good officer may be used to request Government to give an early and sympathetic response.

(ix) NEED FOR ENSURING REMUNERATIVE PRICES OF GUR TO FARMERS

श्री बी० डी० सिंह (फूलपुर) : पाध्यक्ष महोदय, मैं एतद् द्वारा माननीय कृषि मंत्री जी का ध्यान एक बहुत महत्वपूर्ण कृषि उत्पादन 'गुड़' की कीमतों की ओर आकर्षित

करना चाहता हूँ। इस वर्ष अप्रत्याशित रूप से गुड़ की कीमतें गिर रही हैं, जिससे सामान्य किसानों, विशेषकर छोटे किसानों की दशा बड़ी चिन्ताजनक हो गई है। गुड़ ऐसा उत्पादन है, जिससे छोटे किसान कुछ नकदी आय कर लेते हैं लेकिन इस वर्ष सारा गुड़-गोबर हो रहा है। पुनरावृत्ति की आवश्यकता नहीं है कि देश की उन्नति किसानों की उन्नति से सम्बद्ध है। सम्भवतः सरकार इस गलत धारणा को विस्मृत नहीं कर पा रही है कि कृषि उत्पादों की अच्छी कीमत मिलने से बड़े किसानों को ही लाभ होता है। छोटा किसान उत्पादन प्राप्त होने के तत्काल पश्चात् उसे विक्रय कर देता है जब कि बड़े किसान कुछ समय तक प्रतीक्षा भी कर सकते हैं। ऐसी स्थिति में सरकार द्वारा समर्थित तथा लाभकारी मूल्य से छोटे किसानों को लाभ मिल जाता है। उन अधिकांश क्षेत्रों में, जहाँ चीनी मिलें नहीं हैं, किसान गन्ना उत्पादन करके गुड़ बनाते हैं। सरकार की कोई गुड़ नीति न होने के कारण तथा गुड़ मूल्य की उपेक्षा के कारण किसानों की गाढ़ी कमाई की लूट हो रही है और उनकी अपनी परिस्थितियों की मजबूरी का नाजायज फायदा उठाया जा रहा है।

इस वर्ष गुड़ का मूल्य इस समय बहुत गिर गया है तथा दिन प्रति दिन गिरता जा रहा है। कहीं कहीं पर एक रुपया किलोग्राम की दर से बिकने की स्थिति में आ गया है। यदि सरकार तत्काल इस दिशा में कोई कार्यवाही नहीं करती और किसानों के हित में मूल्यों का प्रभावित करने वाले विभिन्न कारकों में आवश्यक सुधार एवं हस्तक्षेप नहीं करती तो किसानों की स्थिति अधिक दयनीय हो जायेगी। गुड़ को गन्ना अनुत्पादक तथा उपभोक्ता क्षेत्रों में ले जाने के लिए आवश्यक परिवहन एवं रेल वेगनों की व्यवस्था, कृत्रिम अधिक आपूर्ति तथा कम मांग, बैंक अग्रिम

आदि कठिनाइयों के निराकरण का प्रयास सरकार द्वारा होना चाहिए।

मैं माननीय कृषि मंत्री जी से साग्रह अनुरोध करूंगा कि वे गुड़-उत्पादकों की समस्याओं की ओर तत्काल गंभीरतापूर्वक ध्यान दें और उन्हें गुड़ का समुचित लाभकारी मूल्य दिलाने की दिशा में आवश्यक प्रयास करें।

12.23 hrs.

RAILWAY BUDGET, 1982-83—GENERAL DISCUSSION—contd.

MR. DEPUTY-SPEAKER: Now we take up further discussion on the Budget (Railways)—Mr. Jamilur Rahman, you can continue; but you have got to complete your speech within another four minutes. You have already taken six minutes.

SHRI JAMILUR RAHMAN (Kishanganj): Sir, I come from a very backward district.

MR. DEPUTY-SPEAKER: Every one does so.

श्री जमीलुर्रहमान : मुहतरम डिप्टी स्पीकर साहब, कल तिनमुखिया मेल के वारे में मैं कह रहा था। उस को हालत बड़ी रही है और उस में कुछ सुधार आना चाहिए। अगर आप को इतिफाक से उस गाड़ी में चलने का मौका मिले, तो आप को वाथरूम में जाने में बड़ी कठिनाई होगी। उस गाड़ी में बैठने से आप को पता चलेगा कि उसमें कितनी कठिनाई होती है। इसी तरह से बरौनी से जोगवनी वाली जो ट्रेन है और चाहे वह प्रयाग वाली ट्रेन हो या दूसरी कोई ट्रेन हो, उन की हालत बहुत खराब है और उस में अगर आप कुछ सुधार करेंगे, तो अच्छी बात होगी।

MR. DEPUTY-SPEAKER: Mr. Rahman, you can finish your speech within